

By Email.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/1648/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Geeta Baishya Changkakati,  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati the <sup>st</sup> 1 April 2019.

Sub: **Station leave Permission.**

Ref:- Letter No. F.C. XII-3-2018/102/E dtd. 29.03.2019

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 12.04.2019 till the morning of 17.04.2019. The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

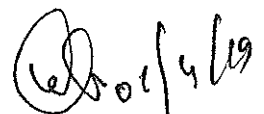
Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-83/1994/1649/A, dated 01.04.19**

Copy forwarded for information to:

1. The Systems Analyst, Gauhati High Court, Guwahati.



**JT. REGISTRAR (VIGILANCE)**

Roha